

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.416**  
**IB/176/ND/2023**

**IN THE MATTER OF:**

Uniwoth Enterprises LLP	...	Applicant
Versus		
Starco Metaplast Pvt Ltd.	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 05.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Prutha Bhavsar , Proxy Counsel , i/b Adv. Natasha Dhruman Shah
For the Respondent	: Sr. Adv. P. Nagesh, Adv. Mukesh Jain, Adv. S.B. Chaturvedi, Adv. Akshay Sharma

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Proxy Counsel for the Applicant present through VC. Mr. P. Nagesh, Senior Counsel for the Respondent is present physically. At joint request, list the matter on **25.07.2024** for reply arguments.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**